



**Central Administrative Tribunal
Jammu Bench, Jammu**
Hearing through video conferencing

T.A. No.62/6670/2020

This the 7th day, Monday of December, 2020

**Hon'ble Mr. Rakesh Sagar Jain, Member (J)
Hon'ble Mr. Pradeep Kumar, Member (A)**

Ghulam Mohi-ud-Din Shagoo, Aged 47 years
S/o. Kh. Abdul Gaffar Shagoo,
R/o. Khwaja Bagh, Tehsil & Distt: Baramulla,
Retd. Deputy Manager-II, J&K SFC.

.....Applicants
(Mr. Zahoor Jan, Advocate)

Versus

1. State of Jammu & Kashmir through the
Commissioner/Secretary to Govt. Forest Administrative Deptt.,
Civil Sectt; Srinagar/Jammu;
2. Accountant General,
J&K State, Srinagar;
3. Pr. Chief Conservator of Forests,
Forest Department,
Sheikh Bagh, Srinagar;
4. Managing Director,
J&K State Forest Corporation,
Silk Factory Road, Srinagar.

..... Respondents
(Mr. Amit Gupta, Additional Advocate General)

O R D E R (ORAL)

Hon'ble Mr. Rakesh Sagar Jain, Member (J)

Learned counsel on both sides present.

Learned counsel for the applicant submits that T.A. has become infructuous since the applicant has expired.

Accordingly, T.A. is dismissed as infructuous. There shall be no order as to costs.

**(Pradeep Kumar)
Member (A)**

**(Rakesh Sagar Jain)
Member (J)**

asvs